

IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No. 6330 of 2021

Namjan Munda ... Petitioner
 Versus
The State of Jharkhand ... Opposite Party

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. Manoj Kr. Choubey, Advocate
For the State : Mr. Rajneesh Vardhan, Addl. P.P.

Order No.02 Dated- 08.09.2021

Heard the parties through video conferencing.

After some argument, the learned counsel for the petitioner seeks permission of this Court to withdraw this anticipatory bail application.

Accordingly, this anticipatory bail application is dismissed as withdrawn.

(Anil Kumar Choudhary, J.)

Sonu/Gunjan-